GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4149 TO BE ANSWERED ON 13.12.2019

BETI BACHAO BETI PADHAO

+4149. SHRI ARUN SAO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features and the present status of 'Beti Bachao Beti Padhao' programme;
- (b) whether the Government have any plan to include more districts in this programme, if so, the details thereof, State-wise and district-wise;
- (c) whether the Government have received any proposal/request to bring the Scheduled Castes dominated district of Mungeli, Chhattisgarh under the said programme;
- (d) if so, the details thereof along with the decision taken by the Government thereon; and
- (e) the details of the financial assistance provided by the Government for the said programme during the current year, State/UT-wise including Chhattisgarh?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) The Beti Bachao Beti Padhao Scheme (BBBP) launched on 22nd January, 2015 addresses the declining Child Sex Ratio (CSR) and aims to change mindsets to value the girl child. It is a tri-ministerial effort of Ministries of Women and Child Development, Health & Family Welfare and Human Resource Development. The key elements of the scheme include nation-wide awareness and advocacy campaign and multi- sectoral action, initially started in select 100 districts (low on CSR) and got expanded to 61 additional districts in the year 2015-16. Considering the encouraging results of implementation in 161 districts the Government of India has expanded the BBBP Scheme to all 640 districts (as per census 2011) of the Country w.e.f. 8th March, 2018. The Ministry of Women and Child Development has received the request for inclusion of more districts including Mungeli district of Chhattisgarh under the Scheme.

As of now, the Beti Bachao Beti Padhao Scheme (BBBP) is implemented across the country in 640 districts (as per census 2011) since 8th March, 2018 including 18 districts of Chhattisgarh. State/UT-wise detail of financial assistance provided by the Government under the BBBP Scheme during the current year, State/UT-wise including Chhattisgarh is at Annexure –I.

Annexure – I

Statement refer to in reply to Part (a) to (e) of Lok Sabha Unstarred Question No. 4149 for 13.12.2019 regarding Beti Bachao Beti Padhao raised by Shri Arun Sao, M.P. State/UT-wise detail of financial assistance provided to 405 districts under the Multi Sectoral intervention component by the Ministry of Women and Child Development under the BBBP Scheme during the current year, including Chhattisgarh as under:

		(Rupees in Lakh)
S.N.	State/UT	Funds released for the year 2019-20
1	ANDAMAN AND NICOBAR ISLANDS	20.64
2	ANDHRA PRADESH	98.23
3	ARUNACHAL PRADESH	105.77
4	ASSAM	61.37
5	BIHAR	10.70
6	CHHATTISGARH	15.17
7	CHANDIGARH	0.00
8	DADAR & NAGAR HAVELI	0.00
9	DAMAN AND DIU	25.59
10	DELHI	70.99
11	GOA	21.38
12	GUJARAT	126.84
13	HARYANA	135.57
14	HIMACHAL PRADESH	138.05
15	JAMMU AND KASHMIR	217.95
16	JHARKHAND	40.18
17	KARNATAKA	63.61
18	KERALA	4.33
19	LAKSHADWEEP	3.65
20	MADHYA PRADESH	339.49
21	MAHARASHTRA	184.18
22	MANIPUR	222.49
23	MEGHALAYA	49.83
24	MIZORAM	25.00
25	NAGALAND	130.19
26	ODISHA	8.66
27	PUDUCHERRY	25.00
28	PUNJAB	307.87
29	RAJASTHAN	112.95
30	SIKKIM	22.50
31	TAMIL NADU	134.10
32	TELANGANA	126.47
33	TRIPURA	0.00
34	UTTAR PRADESH	299.76
35	UTTARAKHAND	206.22
	TOTAL	3354.72*

* as on 09.12.2019.